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OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101

No.D&SJ/KLU/E/Bar Reso./42/2018-546-546f
Dated Kullu, the 07th August, 2021

To

The Registrar General/ (Migilance),
Hon'ble High Court of Himachal Pradesh,
Shimla- 171 001.



Subject:- Information regarding newly elected executive body of Bar Association, Keylong, District Lahaul-Spiti.

Sir,

“Jai Hind”

I have the honour to submit herewith the details of the newly nominated executive body of the Bar Association, Keylong, District Lahaul-Spiti, for favour of information, please.

Encl:- As above

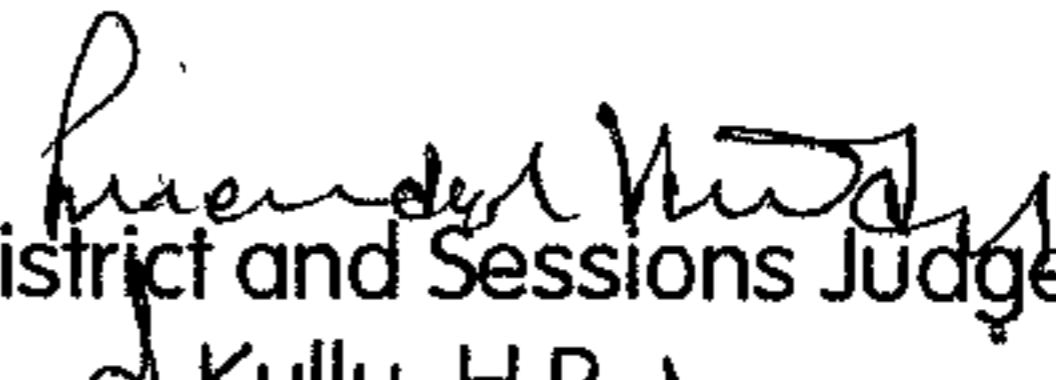
Yours faithfully,

Purender Valdyal
(Purender Valdyal)
District and Sessions Judge
Kullu, H.P. *dy*

Bar Association, Keylong, District Lahaul-Spiti, H.P.

1.	President	Shri Sandeep Nalwa, Advocate	94183-13915, 70182-15322 <sandeepnalwakullu@gmail.com>
2.	Joint Secretary	Shri Virender Thakur, Advocate	94590-73599, 70184-73599 <virenderthakur577@gmail.com>

Date:- 07.08.2021


District and Sessions Judge,
Kullu, H.P. 